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1	D-ARBP/57134/2026	M/S. STEEL AUTHORITY OF INDIA LTD., SUNDARGARH	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		M/S. BRM INFRASTRUCTURE PVT. LTD., SUNDARGARH		//	
2	D-BLAPL/36473/2026	SAMIT KUMAR PALTASINGH	MAHES DAS	KOTOAGARH /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/36474/2026	BABULA PRADHAN @ AJAY	SWETA DASH	SAMBALPUR TOWN /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/36479/2026	PILIMA GAMANGA @ GAMANG	SUCHIT KUMAR NAYAK	BADAGADA /438 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/36480/2026	JHINU MALI	SUCHIT KUMAR NAYAK	BOIPARIGUDA /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/36481/2026	JUEL MANDAL	SUCHIT KUMAR NAYAK	BADAGADA /438 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/36482/2026	SATYABRATA BHUKTA	SAROJ KUMAR DASH	JAGATPUR /650 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/36483/2026	BAISHNAVA @ BAISHNAB MANSETH	MAHES DAS	KOTOAGARH /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/36486/2026	KARUNAKAR MAJHI @ KAIRU	JUGALA KISHORE PANDA	RAIRAKHOL /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/36487/2026	RABINDRA SAHU	JUGALA KISHORE PANDA	MANAMUNDA /389 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/36499/2026	SOUMYA RANJAN BARIK	BIGYAN KUMAR SHARMA	NCB BHUBANESWAR /3 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	

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12	D-BLAPL/36501/2026	DEBSISH MAJHI @ SEBASISH MAJHI	BIKRAM KESHARI RAJ	GUNUPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/36502/2026	MUSTAQ ALLAM @ MUSHTAQUE ALAM	BHABANI SHANKAR DASPARIDA	PLANTSITE /335 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/36504/2026	NARMADA BEHERA	SWAGAT KUMAR SAHU	RAIKIA /136 /2026	AOR20220004593C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/36506/2026	SEKH NAJIR @ SHAIK	RAJIB LOCHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/36510/2026	RAJU RAY	SAHASRANSU SOURAV	MELCHHAMUNDA /220 /2026	AOR20220001445C202600262
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/36512/2026	MUNA @ SWARNA PRASAD PATRA	PANCHANAN PANIGRAHI	SALIPUR /605 /2026	AOD20250000009C202600146
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/36513/2026	PRAHALLAD PANDE	LALIT SAHU	LOISINGHA(BOLANGIR) /126 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/36514/2026	SAMIR MOHANTY @ MAHANTY	SWAGAT KUMAR SAHU	RAIKIA /136 /2026	AOR20220004593C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/36516/2026	SRIDHAR BEHERA @ NEPALI	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /785 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/36517/2026	RAMA CHANDRA SETHI @ RAMA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/36519/2026	BHOLASANKAR BARADA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/36521/2026	HIMANSHU SRIVASTAV	SK. ZAFARULLA	BELPAHAR /32 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36524/2026	AJIT NIAL	KULDEEP MOHANTY	AMBABHONA /79 /2026	AOD20240000012C202600369
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36525/2026	HALUA JENA @ HALU	KALI PRASAD MOHANTY	CHANDANPUR /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36530/2026	SARADARAM PRADHAN @ SAHIL PRADHAN	SITIKANT MISHRA	K.NUAGOAN /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36532/2026	ISWAR SUNA	AMIT KUMAR SAHU	MACHHKUND /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36534/2026	BHOJRAJ PATEL	CHITTARANJAN BAIRISAL	JHARBANDH /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36536/2026	CHINTU @ JAYDEV MALLIK	JAYANTA KUMAR MAJHI	NILGIRI /546 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36537/2026	SRABAN @ SRABANA NAIK	SARAT KUMAR JENA	BOLANGIR SADAR /346 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36541/2026	SIBA BHOI	SURYA NARAYAN MISHRA	NIALI /760 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36543/2026	NARENDRA PRADHAN	SWAGATA LAXMI SINHA	BEGUNIAPADA /336 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36544/2026	JAGANNATH MALLICK	PRATAP CHANDRA MISHRA	NANDIPADA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36547/2026	FAKIRA GAHIR	MANAS KUMAR CHAND	JUNAGARH /448 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/36548/2026	KALIA @ KAILASH BHOI	BIRAJA PRASAD NANDA	JARAPADA /556 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/36550/2026	RAKESH TURUK	AMIT SUJAT BISWAL	NARAYANPATNA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/36551/2026	ANIL PRADHAN	BIRAJA PRASAD NANDA	BAGDIA /377 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/36554/2026	LICHU @ SATYAJYOTI BAG	MANAS KUMAR CHAND	LOISINGHA(BOLANGIR) /136 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/36555/2026	MANOJ GHURLIA	MANAS KUMAR CHAND	MUDANPUR RAMPUR /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/36558/2026	ANIL KUMAR BISOI	BISWA KUMAR MISHRA	LAXMIPUR /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/36560/2026	SUKLAL SOY @ SUKHALAL SOY @ NANDA	AMLAN SHAKTI PAUL	INFOCITY PS /281 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/36563/2026	RITIMANTA CHHATRIA	JNYANANANDA PANDA	THUAMUL RAMPUR /187 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/36564/2026	DIPA @ BIKASH BARIK	DR. BINODA KUMAR MISHRA	PATKURA /7 /2025	AOR20220001616C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/36575/2026	DIPANKAR NANDY	PRANAYA KUMAR MAHARAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/36580/2026	SIBU BEHERA	Sangram Keshari Mishra	/ /	AOR20220001606C202600020
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/36581/2026	ARUN MALIK	DALIRANI BEHURAY	DHAMARA PS /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/36582/2026	GOVINDA SABAR	SUCHIT KUMAR NAYAK	KABISURYANAGAR /168 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/36583/2026	MANOJ BIRA	SUCHIT KUMAR NAYAK	PADMAPUR /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/36584/2026	SANJAYA MAHARANA	SUDHANSU SEKHAR DASH	NAYAPALLI P.S. /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/36587/2026	BISWA PRAKASH MAHAPATRA	ABHISHEK DASH	INFOCITY PS /596 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/36595/2026	SHAKTIPRASAD KARANA	T.DHIREN KUMAR DORA	NAYAGARH /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/36597/2026	RANJAN KUMAR DAS @ GENJA	SAROJ KUMAR BEHURA	CRRI /262 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/36602/2026	KAMALAKANTA KANHAR	SURESH KUMAR JENA	KHURDA MODEL /614 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/36605/2026	GANESWAR MISHRA	ARIJEET MISHRA	RAJNAGAR /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/36607/2026	TUKUNA SWAIN @ SUSANTA KUMAR SWAIN	PRAMATHNATH BEHERA	NIMAKHANDI /222 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/36608/2026	ANUP CHERWA	SURYAKANTA DWIBEDI	BISRA /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/36613/2026	SUBRAT KUMAR PALO	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /141 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/36615/2026	PRAKASH TOPPO	DHIRENDRA KUMAR MOHAPATRA	TALSARA /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/36617/2026	ABHISHEK BADA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/36619/2026	RABIN @ JITU DHURUA	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /395 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/36622/2026	Udekar Sa	UMA SHANKAR PATEL	/ /	AOR20220000263C202600111
		VS	VS	()	
		State of Odisha		//	
62	D-BLAPL/36624/2026	M D SAHIL	T dhiren kumar dora	/ /	AOD20220004577C202600081
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/36626/2026	Nadu Gopal Khalua	Suresh Chandra Pradhan	/ /	AOR20220003509C202600075
		VS	VS	()	
		State of Odisha		//	
64	D-BLAPL/36627/2026	HINA ALIAS JITENDRA KHATEI	PARTHA SARATHI DAS	/ /	AOD20240000364C202600276
		VS	VS	()	
		State Of Odisha		//	
65	D-CMAPL/57053/2026	AJAY KUMAR PATRA	ADV.	/ /	
		VS	VS	()	
		THE COMMANDANT GENERAL OF HOME GUARDS, ODISHA, BHUBANESWAR		//	
66	D-CMP/57013/2026	ANIRUDHA ROUT	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/57027/2026	BAIJAYANTI MALLICK	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		SUMIT KUMAR DAS		//	
68	D-CMP/57028/2026	SUSANTA KUMAR PATRA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	

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		BUDHADEV SENAPATI		//	
69	D-CMP/57040/2026	ANITA MOHANTY	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		PURNA CHANDRA RAY		//	
70	D-CMP/57064/2026	SUBHASHREE BEHERA @ SUBHASRI BEHERA	SURAJ MOHANTY	/ /	
		VS	VS	()	
		NATABAR BEHERA (DEAD), DHARMENDRA BEHERA		//	
71	D-CMP/57088/2026	SABITRI KISAN	KABIR KUMAR JENA	/ /	
		VS	VS	()	
		SUKUMARI KISAN		//	
72	D-CMP/57127/2026	RANI MOHARANA @ OJHA	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		RAMESH KUMAR SAMAL		//	
73	D-CMP/57132/2026	Kailash Chandra Panda	Suresh Chandra Pradhan	/ /	AOR20220003509C202600074
		VS	VS	()	
		Sk Arman		//	
74	D-CMP/57149/2026	JOGENDRA KHAMURAI	JNANA RANJAN KAR	/ /	
		VS	VS	()	
		KARUNAKAR JENA		//	
75	D-CMP/57150/2026	SUBIDHA SAHU	SOUMYA MISHRA	/ /	
		VS	VS	()	
		SURESH SAHU		//	
76	D-CMP/57157/2026	ADYASHA MOHANTY	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		MANISHABALA MOHANTY		//	
77	D-CMP/57174/2026	SUJAY KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		BRUNDABAN MOHARANA		//	
78	D-CMP/57203/2026	SNEHAMANJARI NAYAK	JAJATI KESHARI KHUNTIA	/ /	
		VS	VS	()	
		M/S. NARAYANI MOTORS PVT. LTD., BHUBANESWAR		//	
79	D-CMP/57250/2026	SADHU CHARAN SINGH	PRAJNA SARITA MOHANTY	/ /	
		VS	VS	()	
		KANAKALATA SENAPATI		//	

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80	D-CMP/57251/2026	RADHAMOHAN DEV (RABINDRA KUMAR JENA), PURI	SUMARAJIT PRADHAN	/ /	
		VS	VS	()	
		RADHAMOHAN DEV (PRAFULLA KUMAR JENA), PURI		//	
81	D-CONTC/56986/2026	M/S SURYO UDYOG LTD, BHUBANESWAR	ADV.	/ /	
		VS	VS	()	
		BHABATOSH MALIK, TAHASILDAR, CHANDBALI		//	
82	D-CONTC/56990/2026	M/S SURYO UDYOG LTD, BHUBANESWAR	ADV.	/ /	
		VS	VS	()	
		BHABATOSH MALIK, TAHASILDAR, CHANDBALI		//	
83	D-CONTC/56993/2026	M/S SURYO UDYOG LTD, BHUBANESWAR	ADV.	/ /	
		VS	VS	()	
		BHABATOSH MALIK, TAHASILDAR, CHANDBALI		//	
84	D-CONTC/57002/2026	M/S SURYO UDYOG LTD, BHUBANESWAR	ADV.	/ /	
		VS	VS	()	
		BHABATOSH MALIK, TAHASILDAR, CHANDBALI		//	
85	D-CONTC/57021/2026	GOURANG CHARAN ROUT	BANSHIDHAR SATAPATHY	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
86	D-CONTC/57063/2026	MANAGING COMMITTEE OF NRUSINGHAJEW HIGH SCHOOL, KENDRAPARA	ADV.	/ /	
		VS	VS	()	
		BIRENDRA KORKORA, DIRECTOR SECONDARY EDUCATION, ODISHA		//	
87	D-CONTC/57066/2026	MANAGING COMMITTEE OF ADIVASI HIGH SCHOOL, DUAPALI, BOUDH	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
88	D-CONTC/57078/2026	AKSHAYA KUMAR PANDA	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
89	D-CONTC/57104/2026	SUPRAVA DASH	SWARUP KUMAR PATNAIK	/ /	
		VS	VS	()	
		DR.C.ARULVASU, CONTROLLER OF EXAMINATION, I/C UNIVERSITY OF MADRAS		//	
90	D-CONTC/57110/2026	MAHENDRA KUMAR SAHOO	ADV.	/ /	
		VS	VS	()	
		VINIT AGRAWAL, IPS		//	
91	D-CONTC/57113/2026	PRAVAKARA NAYAK	ADV	/ /	AOR20220001611C202600272

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		VS	VS	()	
		ASHOK KUMAR MUDULI, TAHASILDAR JAGANNATH PRASAD,GANJAM		//	
92	D-CONTC/57115/2026	PRAKASH CHANDRA PANDA	ADV	/ /	AOD20250000180C202600192
		VS	VS	()	
		DR. MAHESH MOHAN PANDA,DIRECTOR,HEALTH SERVICES,ODISHA		//	
93	D-CONTC/57116/2026	TAPAS KUMAR PARIDA	ADV	/ /	AOD20250000180C202600191
		VS	VS	()	
		DR. MAHESH MOHAN PANDA ,DIRECTOR,HEALTH SERVICES,ODISHA		//	
94	D-CONTC/57119/2026	JYOTI PRAKASH MOHAPATRA	ADV	/ /	AOD20250000180C202600193
		VS	VS	()	
		DR. GURU PRASAD MAHANTA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT		//	
95	D-CONTC/57120/2026	ASHIS KUMAR SAHU	Krishna Chandra Sahu	/ /	AOD20250000180C202600195
		VS	VS	()	
		DR GURU PRASAD MAHANTA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
96	D-CONTC/57121/2026	BALAKRISHNA SATAPATHY	Krishna Chandra Sahu	/ /	AOD20250000180C202600194
		VS	VS	()	
		DR GURU PRASAD MAHANTA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
97	D-CONTC/57122/2026	SRINIVAS SWAIN	SANJUKTA PATRA	/ /	AOD20240000714C202600036
		VS	VS	()	
		INDRAMANI NAYAK,DIRECTOR,PANCHAYAT RAJ AND DW DEPARTMENT		//	
98	D-CONTC/57123/2026	SIBARAM MANDAL	Krishna Chandra Sahu	/ /	AOD20250000180C202600196
		VS	VS	()	
		DR GURU PRASAD MAHANTA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
99	D-CONTC/57183/2026	JAYANTA KUMAR MAITRA	ADV.	/ /	
		VS	VS	()	
		USHA PADHI, IAS		//	
100	D-CONTC/57202/2026	SAHADEV BEHERA	ADV.	/ /	
		VS	VS	()	
		ARUGULA SNEHA, IAS		//	
101	D-CONTC/57206/2026	VINCENT LAKRA	SAMIR KUMAR MISHRA (SR.ADV)	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
102	D-CONTC/57210/2026	SUSHANT KUMAR PANIGRAHI	Sougat Dash	/ /	AOD20250000298C202600017
		VS	VS	()	

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		RABIN KUMAR SETHI,CHIEF EXECUTIVE OFFICER		//	
103	D-CONTC/57211/2026	MANORANJAN SAHOO	ADV.	/ /	
		VS	VS	()	
		MD.ABDAAL AKHTAR, IAS		//	
104	D-CONTC/57213/2026	ABHAYA KUMAR JENA	TATHAGATA SAHOO	/ /	AOD20240000806C202600077
		VS	VS	()	
		PROF CHANDI PRASAD NANDA, VC,UTKAL UNIVERSITY		//	
105	D-CONTC/57224/2026	RAMA CHANDRA SAHOO	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
106	D-CONTC/57227/2026	SARAT KUMAR MOHANTY	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
107	D-CONTC/57238/2026	KAILASH CHANDRA LENKA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
108	D-CONTC/57244/2026	ASHOK KUMAR PATTANAIK	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
109	D-CRLA/36478/2026	SK.MOTIN	SATYA RANJAN MULIA	SALIPUR /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLA/36494/2026	CHANDRAKESH YADAV	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLA/36515/2026	SUNITA NAYAK	RAJIB LOCHAN PATTNAIK	BADAMBADI /177 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLA/36520/2026	PREMANANDA PRADHAN	JYOTIRMAYA SAHOO	CHAMAKHANDI /512 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLA/36546/2026	JARA @ JADA @ PRAMOD KUMAR NAYAK	RAKESH KUMAR ROUTRAY	BIDANASI /342 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLA/36628/2026	AMAR PRATAP@SUKANTA	DURGA PRASAD PRADHAN	KHUNTUNI /49 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLMA/36610/2026	PINKI BEHERA	MANOJ KUMAR PANDA	BALIPATNA /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLMC/36472/2026	ANIL KUMAR KAR	JATIKANTA NAYAK	/ /	AOR20260000751C202600001
		VS	VS	()	
		SUBHALAXMI ENTERPRISES		//	
117	D-CRLMC/36484/2026	HEMSAGAR ROHIDAS	SAROJ KUMAR DASH	BELPAHAR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/36488/2026	DILIP MIRDHA	ASWINI KUMAR DASH	DHAMA /258 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMC/36489/2026	MEENAKSHI MAHAPATRA	GYANENDRA KUMAR TRIPATHY	AIRPORT /480 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMC/36503/2026	JAGANNATH NAYAK @ JAGA	BISWARANJAN DALAI	RAGHUNATHPALI /179 /2021	AOR20220003722C202600233
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMC/36523/2026	BISWANATH PURTY	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		SABITRI PURTY		//	
122	D-CRLMC/36527/2026	INDRAJEET CHAMPIA	MANORANJAN PADHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMC/36535/2026	AMAR JENA	SARAT KUMAR JENA	KHALLIKOTE /169 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMC/36539/2026	PRANAY KUMAR RAI @ PRANAY KU. SINGH	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /254 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLMC/36552/2026	DHARMA@DHARMAPADA NAIK	SARADA PRASAD DASH	/ /0	

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		VS	VS	()	
		JASMINE TUDU		//	
126	D-CRLMC/36556/2026	AKASH NAIK	SAPAN KUMAR LENKA	MAHILA P.S. BUXIBAZAR /18 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/36559/2026	ATMARAM NAIK@PATALU	AMARENDRA MALLICK	HEMGIR /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/36561/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SAJPADA	INDUSTRIAL ESTATE PS /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/36568/2026	DIBAKAR LENKA	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/36574/2026	BHALU ALIAS BAPUNI PATRA	JINURANI	/ /	AOD20240000317C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/36577/2026	MUKESH DUBEY	LALITENDU MISHRA	/ /	AOR20220001610C202600094
		VS	VS	()	
		State Of Odisha		//	
132	D-CRLMC/36592/2026	ANSUMAN PATTNAIK	TAPAN KUMAR JENA	ANANDAPUR /148 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/36598/2026	TAPAS @ TAPASH BISWAS	BIDESH RANJAN BEHERA	KALIMELA /226 /2021	
		VS	VS	()	
		THE STATE OF ODISHA		//	
134	D-CRLMC/36609/2026	BADRINARAYAN MALLICK	HRUDANANDA TRIPATHY	/ /0	
		VS	VS	()	
		RASHMIRANJAN JENA		//	
135	D-CRLMC/36620/2026	BIHUTI PRADHAN	PANCHANAN PANIGRAHI	/ /	AOD20250000009C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/36623/2026	SANJANA ALIAS SARASWATI NAIK	BISWARANJAN DALAI	/ /	AOR20220003722C202600235
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLMP/36511/2026	N.S. NARAYAN PRADHAN	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLMP/36542/2026	BINITA DAS	ADYASIDHI MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLMP/36545/2026	DEEPAK KUMAR SAHOO	JAYDEEP PAL	/ /0	
		VS	VS	()	
		RINA ROUT		//	
140	D-CRLMP/36566/2026	GOURANGA CHARAN PRADHAN	AMBUJA KUMAR DAS	/ /	AOR20230000954C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLMP/36591/2026	KABITA MOHANTY	ASHIS KUMAR MISHRA	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
142	D-CRLMP/36603/2026	MOJESH KUMAR NATH	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-CRLMP/36606/2026	SITALIKA PATRA	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-CRLMP/36611/2026	PRIYABRATA DAS	MITU KUMAR BISWAL	/ /	AOD20240000430C202600068
		VS	VS	()	
		BISHNU PRIYA SAHOO		//	
145	D-CRLMP/36612/2026	PRIYABRATA DAS	MITU KUMAR BISWAL	/ /	AOD20240000430C202600069
		VS	VS	()	
		BISHNU PRIYA SAHOO		//	
146	D-CRLMP/36616/2026	DIVYA RANJAN JENA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-CRLREV/36570/2026	SUDARSAN BISWAL	SAUMYA RANJAN PRADHAN	/ /	AOD20240000490C202600021
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-CRLREV/36585/2026	LAXMAN JAMUDA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		TRILOCHAN DASH		//	
149	D-EXP/57044/2026	SURYA NARAYAN PANDA	SIBAPRASAD PATI	/ /	
		VS	VS	()	
		USHA PADHEE		//	
150	D-FAO/56994/2026	ASHALATA PARIDA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
151	D-FAO/56995/2026	TAGARA BIBI	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
152	D-FAO/56998/2026	MAMATA NAIK	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
153	D-FAO/57001/2026	KANTI BHOI	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
154	D-FAO/57005/2026	SAHIN CHANDRAKAR	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
155	D-FAO/57062/2026	DEPUTY ESTATE MANAGER, LINGARAJ AREA, ANGUL	JISIT AUROBINDO ACHARYA	/ /	
		VS	VS	()	
		TANALA SAHOO		//	
156	D-FAO/57083/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD, CUTTACK	ROLANTA KUMAR MAHALI	/ /	
		VS	VS	()	
		ANKITA ROUT		//	
157	D-MACA/56987/2026	MANAS KUMAR OJHA	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		BHAGIRATHA NAYAK		//	
158	D-MACA/57015/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD, CUTTACK	RAMA LIRA, CUTTACK CHANTY	/ /	
		VS	VS	()	
		LITI NAHAK		//	
159	D-MACA/57091/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD, CUTTACK	PRADANTA KUMAR MAHALI	/ /	

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		VS	VS	()	
		DURA DEHURY		//	
160	D-MACA/57153/2026	THE SENIOR MANAGER (MECHANICAL), ODISHA CONSTRUCTION CORPORATION LTD., BHUBANESWAR	SUSANTA KUMAR PATRA	/ /	
		VS	VS	()	
		SIBALU KAPILESWAR		//	
161	D-MACA/57223/2026	AP INTERNATIONAL, BBSR	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		SUSANTA KUMAR SAHOO		//	
162	D-MACA/57254/2026	CHOLAMANDALAM, M/S. GENERAL INSURANCE CO.LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		BIJAYA ADANGAKA		//	
163	D-MATA/56992/2026	PRITI MAJHI @ PATRA	DHANANJAYA NAYAK	/ /	
		VS	VS	()	
		ANIL KUMAR PATRA		//	
164	D-MATA/57217/2026	VIKASH AGARWAL	RAMESH KUMAR SAHU	/ /	AOR20220004223C202600005
		VS	VS	()	
		SUSHREE SUMAN DASH		//	
165	D-RPFAM/57084/2026	SWARNAPRAVA ACHARYA	NARENDRA PRASAD RATH	/ /	
		VS	VS	()	
		MANOJ KUMAR ACHARYA		//	
166	D-RPFAM/57146/2026	GOBINDA SETHI @ GOVIND SETHY	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		JYOTI NAYAK @ SETHY		//	
167	D-RSA/57032/2026	PARAMESWAR SAMAL	NIRANJAN SINGH (1)	/ /	
		VS	VS	()	
		SRIPATI SAMAL		//	
168	D-RSA/57128/2026	TRELLIS INFRASTRUCTURE PVT LTD	KISHORE CHANDRA RAJGURUMOHAPATRA	/ /	AOD20260000786C202600001
		VS	VS	()	
		PRAFULLA CHANDRA SAMANTARAY		//	
169	D-RSA/57130/2026	GANGADHAR SWAIN	Suryakanta Palai	/ /	AOR20220004106C202600115
		VS	VS	()	
		AHALYA BISWAL		//	
170	D-RSA/57136/2026	SWAPNA KUMARI PADHY	UMA CHARAN MISHRA	/ /	
		VS	VS	()	

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		MANOJ KUMAR PANDA		//	
171	D-RSA/57197/2026	ASHARAM ADHIKARI	MANOJ KUMAR PATI	/ /	
		VS	VS	()	
		KAPIL SAHU @ KAPIL PRASAD GUPTA		//	
172	D-RSA/57209/2026	JOGI MALIK@JOGENDRA MALLICK	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		KAMALI DEI@MALIK		//	
173	D-RSA/57252/2026	JAGA GANDA@KUMBHAR	SANGRAMJIT PANDA	/ /	
		VS	VS	()	
		RANJIT GANDA@KUMBHAR		//	
174	D-RVWPET/56989/2026	SANGRAM KESHARAI MOHANTY	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600384
		VS	VS	()	
		SOMANATH BEHERA		//	
175	D-RVWPET/57076/2026	DEPUTY DIRECTOR (REVENUE) ESIC, BBSR	AMARENDRA PRASAD RAY	/ /	
		VS	VS	()	
		M/S. SAI PLUS TWO SCIENCE RESIDENTIAL COLLEGE, MAYURBHANJ		//	
176	D-RVWPET/57101/2026	AMIT PRAFULLA KEJIDIWAL	ADV.	/ /	
		VS	VS	()	
		M/S. J.K. PAPER LTD., RAYAGADA		//	
177	D-RVWPET/57133/2026	KIIT UNIVERSITY, BBSR	PAMI RATH, (SR.ADV.)	/ /	
		VS	VS	()	
		DR. UTTAM KUMAR SAMANTA		//	
178	D-TRP(C)/57234/2026	SAYEDA AFREEN TABASSUM	SMRUTI RANJAN ROUT	/ /	
		VS	VS	()	
		MD. YAMIN RASHID		//	
179	D-WA/57047/2026	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	/ /	
		VS	VS	()	
		RABINDRANATH PANIGRAHI		//	
180	D-WA/57056/2026	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	/ /	
		VS	VS	()	
		AVA PATNAIK		//	
181	D-WA/57073/2026	MADHABI DUTTA	SUDHANSU SEKHAR PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WA/57093/2026	ODISHA GRAMYA BANK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		APURBA RANJANA MOHANTY		//	
183	D-WA/57124/2026	ADDITIONAL CHIEF SECRETARY OF HOME DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600446
		VS	VS	()	
		PRABODHA KUMAR SATAPATHY		//	
184	D-WA/57125/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT	MAYS OF ODISHA	/ /	LOD20240000172C202600412
		VS	VS	()	
		MAHESWAR SAHOO		//	
185	D-WA/57126/2026	COMMISSIONER CUM SECRETARY OF ST AND SC DEVELOPMENT, M AND BCW DEPT	ADVOCATE GENERAL	/ /	LOD20240000200C202600421
		VS	VS	()	
		NIRMAL CHANDRA BEHERA		//	
186	D-WA/57129/2026	COMMISSIONER CUM SECRETARY OF ST AND SC DEVELOPMENT, M AND BCW DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600447
		VS	VS	()	
		SARAT CHANDRA BEHERA		//	
187	D-WA/57145/2026	RAGHUNATH PALEI	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WA/57214/2026	SUSANT KUMAR PANIGRAHI	Sougat Dash	/ /	AOD20250000298C202600016
		VS	VS	()	
		THE SAMBALPUR DISTRICT COOPERATIVE CENTAL BANK LTD		//	
189	D-WA/57215/2026	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ALOPA SHA	/ /	LOD20240000200C202600422
		VS	VS	()	
		RAGHUNANDAN DASH		//	
190	D-WP(C)/56979/2026	MANORAMA ROUT	ASHOK KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/56980/2026	BHASKAR DALAI	SARBESWAR PRUSTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/56981/2026	MANAGING COMMITTEE OF JADAV MAJHI GIRLS HIGH SCHOOL, ROSWARA, NABARANGAPUR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/56982/2026	BASIL KERKETTA	ANUPAM RATH	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/56983/2026	ADITYA NARAYAN BASTIA	RAVI SHANKAR SAMAL	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
195	D-WP(C)/56984/2026	KAMAL LOCHAN PATI	SAROJA KANTA SAMAL	/ /	
	WP(C)/39495/2026	VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/56985/2026	NIHARIKA MOHAPATRA	DEBAKANTA MOHANTY	/ /	
	WP(C)/39440/2026	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/56988/2026	NIRAKAR SAHOO	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/39505/2026	VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/56991/2026	KALPATARU NANDA	ARIJEET MISHRA	/ /	
	WP(C)/39411/2026	VS	VS	()	
		THE COLLECTOR, KENDRAPARA		//	
199	D-WP(C)/56996/2026	SUSHAMARANI MISHRA	PRAMODA KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/56997/2026	HARIHARA MISHRA	PRAMODA KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/56999/2026	SURJYA NARAYAN PADHI	PRAMODA KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/57000/2026	PRASANA KUMAR PATTNAIK	PRAMODA KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/57003/2026	SURYANARAYAN PATRO	PRAMODA KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/57004/2026	RAHAS BIHARI PANDA	TUSHAR KANTA NAYAK	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/57006/2026	DURJYADHAN SAHU @ DURYODHAN SAHU	JUGALA KISHORE PANDA	/ /	
	WP(C)/39509/2026	VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/57007/2026	PREMSILA NAIK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/57008/2026	SANKUNTALA DEHURY @ KUNDU	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/57009/2026	BALADEV BHUMIJ	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/57010/2026	SWEETY DALEI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/57011/2026	ANATHA CHANDRA PADHI	PRAGYAN PARAMITA MOHANTY	/ /	
		VS	VS	()	
		CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PURI		//	
211	D-WP(C)/57012/2026	SAMBHUNATH PANDA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		KALANDI CHARAN SAHU		//	
212	D-WP(C)/57014/2026	SAMBIT KUMAR JENA	UMAKANT SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/57016/2026	MADAN SUNDAR KHATUA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/57017/2026	KAJAL MOHAN PARIDA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/57018/2026	JITENDRA NAYAK	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/57019/2026	RASANANDA BARIK	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/57020/2026	BISHNU PRIYA SUNANI	BANSHIDHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/57022/2026	MADANMOHAN ROUT	AFRAAZ SUHAIL	/ /	AOD20240000544C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/57023/2026	PRATIKSHA MISHRA	BIKRAM KESHARI SAHU	/ /	AOR20230001017C202600008
		VS	VS	()	
		CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION, (OPSC)		//	
220	D-WP(C)/57024/2026	BHANJARAM PRADHAN	LAMBODOR ACHARI	/ /	AOR20220001311C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/57025/2026	ABHIMANYU BEHERA	SANGRAM SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/57026/2026	BELAMANI DEI @ BELAMANI ADHIKARI	JYOTI PRAKASH PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/57029/2026	JANPATH KSHUDRA BYABASAYI SANGHA, BHUBANESWAR	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/57030/2026	RAJPATH FOOTPATH BYABASAI SANGHA, BHUBANESWAR	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/57031/2026	RINA PRADHAN	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/57033/2026	SARBESWAR BEHERA	DR.NIRANJAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/57034/2026	MOHAN BHOI	GHANASHYAM BANJI	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/57035/2026	BALARAM BARIK	PADMANAV BHUTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/57036/2026	SURENDRA NATH PATNAIK	GHANASHYAM BANJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/57037/2026	PADMACHARAN SAHU	GHANASHYAM BANJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/57038/2026	MANAS RANJAN PANDA	LAXMIKANTA MOHANTY	/ /	
	WP(C)/39459/2026	VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/57039/2026	ASHIS KUMAR MISHRA	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/57041/2026	BAPI NAYAK	BAIJAYANTI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/57042/2026	PRAFULLA KUMAR SAHU	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/57043/2026	SANTOSH KUMAR SWAIN	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/57045/2026	SANKAR NAHAK	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/57046/2026	TAPI SUNA	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/57048/2026	TRINATH TANDI	SOUMYA MISHRA	/ /	
	WP(C)/39465/2026	VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/57049/2026	SANTOSH KUMAR BEJ	RAMAKANTA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/57050/2026	SANGRAM DEHURI	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/57051/2026	SUBASA CHANDRA SATAPATHY	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/57052/2026	PRASANTA KUMAR LENKA	RAMAKANTA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/57054/2026	HEM LAL SAHU	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/57055/2026	RAMESH CHANDRA MAHANTA	PRATAP CHANDRA CHHINCHANI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/57057/2026	GITANJALI PANDA	GYANA RANJAN MAHAPATRA	/ /	
	WP(C)/39469/2026	VS	VS	()	
		LIC HOUSING FINANCE LTD, IPICOL HOUSE, BHUBANESWAR		//	
246	D-WP(C)/57058/2026	BHISHMA SAHU	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/57059/2026	ANJALI BEHERA	RAMA CHANDRA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/57060/2026	KAMADEV MATAGAJSINGH	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/57061/2026	BHULESWAR MALIK @ BULESWAR	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/57065/2026	PURNA CHANDRA MANTRY	OMKAR DEVDAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/57067/2026	BAIDYANATH KHATUA	OMKAR DEVDAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/57068/2026	MANAS KUMAR JENA	AJIT KUMAR SAHOO	/ /	AOR20220001563C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/57069/2026	AHALYA NAYAK	GAJENDRANATH ROUT	/ /	AOR20220004106C202600114
		VS	VS	()	
		COLLECTOR, KHURDA		//	
254	D-WP(C)/57070/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600010
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
255	D-WP(C)/57071/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600011
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
256	D-WP(C)/57072/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600012
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
257	D-WP(C)/57074/2026	SK CHAND	ARUNA NAYAK	/ /	
		VS	VS	()	
		AUTHORISED OFFICER -CUM- REGIONAL MANAGER, CANARA BANK, ARM BRANCH, CUTTACK			
258	D-WP(C)/57075/2026	SUBASH CHANDRA ROUTRAY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/57077/2026	DILLIP KUMAR SAHU	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/57079/2026	MANAGING COMMITTEE OF KARANDA PANCHAYAT HIGH SCHOOL, DHENKANAL	TAPASWINI SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/57080/2026	M/S. SRI KRISHNA ENTERPRISES, ANGUL	ASHOK KUMAR MOHANTY	/ /	

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		VS	VS	()	
		JOINT DIRECTOR, DGGI, BHUBANESWAR		//	
262	D-WP(C)/57081/2026	M/S SHREE JEWELLERY, KATAKA	BIBHUTI BHUSAN PANDA	/ /	
		VS	VS	()	
		ASST.COMMISSIONER OF STATE TAX, KATAKA		//	
263	D-WP(C)/57082/2026	BISWAJIT PATI	MANORANJAN PADHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/57085/2026	SITANATH MISHRA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/57086/2026	CHANDAMUNI MUNDA	BAMADEV BARAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/57087/2026	AROSMITA BARIK	BAMADEV BARAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/57089/2026	SAILENDRA NARAYAN PANDA	DEBASIS PANIGRAHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/57090/2026	SUPRAVA SETHY	BAMADEV BARAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/57092/2026	D. ORDINAIRE INTERNATIONAL PVT LTD	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600071
		VS	VS	()	
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
270	D-WP(C)/57094/2026	MAHESWAR PANI	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600225
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/57095/2026	MINATI CHHATOI	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600226
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/57096/2026	LAXMIDHAR DAS	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600140
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/57097/2026	SASADHAR ROUT	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600072
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE		//	
274	D-WP(C)/57098/2026	CHANDRAMANI SAHU	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600073
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE		//	
275	D-WP(C)/57099/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600013
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
276	D-WP(C)/57100/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600014
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
277	D-WP(C)/57102/2026	SEBATI BISWAL	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/57103/2026	MANOJ KUMAR PRUSTY	KALI PRASAD MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/57105/2026	RAJKISHORE SATPATHY	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/57106/2026	SNEHANJALI DAS	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/57107/2026	SANTOSH MANAGOBINDA MOHANTY	SAPAN KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/57108/2026	SUSHANTA KUMAR SETHY	PRAVAT RANJAN SUTAR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/57109/2026	ARJUN BHENGRA	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/57111/2026	DEBASISH MOHAPATRA	SASIM AJITAV PATTNAIK	/ /	
		VS	VS	()	
		THE COLLECTOR AND DISTRICT MAGISTRATE CUTTACK		//	
285	D-WP(C)/57112/2026	ANAND BARDHAN GURU	SANGRAM JENA	/ /	
	WP(C)/39515/2026	VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/57114/2026	ASHIM RANJAN JAGATY	BINI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/57117/2026	NIRJAN KUMAR BEHERA	GAYNENDRA KUMAR PARIDA	/ /	
		VS	VS	()	
		SUPERINTENDENT, CUTTACK I RANGE, CUTTACK		//	
288	D-WP(C)/57118/2026	UTTAM KUMAR PODDAR	RAGHUNATH BISWAL	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
289	D-WP(C)/57131/2026	THE CHAIRMAN, ODISHA GRAMEEN BANK, KHURDA	SOMANATH MISHRA	/ /	
		VS	VS	()	
		ASST LABOUR COMMISSIONER (CENTRAL), KHURDA		//	
290	D-WP(C)/57135/2026	AMIT KUMAR NAYAK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		SUB-REGISTRAR, BHUBANESWAR		//	
291	D-WP(C)/57137/2026	ABHIRAM DIGAL	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/57138/2026	LAXMIDHAR BEHERA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/57139/2026	SARAT MOHANTY	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/57140/2026	KARAM SUNA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/57141/2026	ANIL KUMAR JENA	LAXMIKANTA MOHANTY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/57142/2026	M/S.DHANURDHAR CHAMPATIRAY, BHUBANESWAR	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STANDING EMPOWERED COMMITTEE, BHUBANESWAR		//	
297	D-WP(C)/57143/2026	NIHAR RANJAN PATEL	JATINDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
298	D-WP(C)/57144/2026	SADANANDA SETH	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/57147/2026	SANTOSH KUMAR NAIK	JIBAN RANJAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/57148/2026	BHARAT KUMAR AGARWAL@DHANAWAT	SOMJEET DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/57151/2026	SANTOSH KUMAR JAYSINGH	KEDAR CHANDRA SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/57152/2026	RANJUBALA SAHOO	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		MANAGING COMMITTEE OF SANKARACHARYA SANSKRIT KANYASHRAM, KANDHAMAL		//	
303	D-WP(C)/57154/2026	TILAK JNANENDRA BEHERA	AFRAAZ SUHAIL	/ /	AOD20240000544C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/57155/2026	UNION OF INDIA	RAMAKANTA SAHOO	/ /	
		VS	VS	()	
		BANIBANDITA SAMANTARAY		//	
305	D-WP(C)/57156/2026	RANJIT KUMAR DAS	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/57158/2026	GAGAN MOHARANA	ATUL TRIPATHY	/ /	AOD20240000618C202600291
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/57159/2026	DIPTI RANJAN MEKAP	ACHYUTANANDA PATTANAIK	/ /	AOD20240000557C202600141
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/57160/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600015
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
309	D-WP(C)/57161/2026	BIJAYLAXMI PATI	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/57162/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600016
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
311	D-WP(C)/57163/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600017
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
312	D-WP(C)/57164/2026	M/S SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600018
		VS	VS	()	
		JOINT COMMISSIONER OF SALES TAX, CT AND GST CIRCLE		//	
313	D-WP(C)/57165/2026	TURBO ENTERPRIES	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600019
		VS	VS	()	
		DY COMMISSIONER		//	
314	D-WP(C)/57166/2026	PRUSTY BROTHERS	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600021
		VS	VS	()	
		COMMISSIONER STATE TAX		//	
315	D-WP(C)/57167/2026	RABINDRA KUMAR BARIK	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/57168/2026	SMRUTI RANJAN BEHERA	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600064
		VS	VS	()	
		COMMISSIONER-CUM-SECRETARY , URBAN DEVELOPMENT DEPARTMENT ,GOVERNMENT OF ODISHA		//	
317	D-WP(C)/57169/2026	MAMATA SWAIN	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600065
		VS	VS	()	
		COMMISSIONER-CUM-SECRETARY,URBAN DEVELOPMENT DEPARTMENT,GOVERNMENT OF ODISHA		//	

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318	D-WP(C)/57170/2026	THE MANAGEMENT OF M/S.CHENNAI RADHA ENGINEERING WORKS (P) LTD., CHENNAI	SIBANI PRASAD PANDA	/ /	
		VS	VS	()	
		THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//	
319	D-WP(C)/57171/2026	MITHUN SAHOO	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600066
		VS	VS	()	
		COMMISSIONER-CUM-SECRETARY,URBAN DEVELOPMENTDEPARTMENT,GOVERNMENT OF ODISHA		//	
320	D-WP(C)/57172/2026	DUSHASAN GHADEI	SOUMYAKANTA MOHAPATRA	/ /	AOR20230000391C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/57173/2026	MANORANJAN DASH	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/57175/2026	SEAS STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600022
		VS	VS	()	
		JOIN COMMISSIONER SALES		//	
323	D-WP(C)/57176/2026	SEAS STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600023
		VS	VS	()	
		JOIN COMMISSIONER SAELES TAX		//	
324	D-WP(C)/57177/2026	SULOCHANA NAYAK	AMIYA KUMAR CHHATOI	/ /	AOR20230000391C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/57178/2026	JENAMANI SAMBIT SANKET	ASHOK KUMAR ROUT	/ /	AOD20220003081C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/57179/2026	SEAS STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600024
		VS	VS	()	
		JOINT COMMISSIONER SELES TAX		//	
327	D-WP(C)/57180/2026	NANCY PATTNAIK	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/57181/2026	SEAS STERLITE LIMITED	SUBASH CHANDRA SAHOO	/ /	AOD20260000595C202600025
		VS	VS	()	
		JOINT COMMISSIONER SELES TAX		//	
329	D-WP(C)/57182/2026	PABITRA MOHAN LENKA	OM SWARUP	/ /	

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		VS	VS	()	
		SWARNALIKA SWAIN		//	
330	D-WP(C)/57184/2026	SUSANT KUMAR PANIGRAHI	Sougat Dash	/ /	AOD20250000298C202600018
		VS	VS	()	
		REGISTAR OF CO OPERATIVE SOCIETIES		//	
331	D-WP(C)/57185/2026	RAJASHREE PRADHAN	SUDEEP KUMAR SARANGI	/ /	AOD20260000163C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/57186/2026	SUBHASINI MAHAPATRO	TATHAGATA SAHOO	/ /	AOD20240000806C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/57187/2026	SAROJINI SETHY	GYANARANJAN SETHI	/ /	AOR20220001519C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/57188/2026	BARIDA KUMAR SUNA	KURESH PRASAD DASH	/ /	AOR20220001390C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/57189/2026	SARASI MOHANTY	KRUSHNA CHANDRA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/57190/2026	PRADIPTA KUMAR MOHAPATRA	Kajal Sahoo	/ /	AOR20220001613C202600118
		VS	VS	()	
		NATIONAL FACELESS ASSESSMENT CENTRE		//	
337	D-WP(C)/57191/2026	JAYANTA KUMAR JENA	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/57192/2026	SABITA SETHY	Rajiv K. Mahanta	/ /	AOR20220001662C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/57193/2026	BIJAY KETAN BHATTA	SUDEEP KUMAR SARANGI	/ /	AOD20260000163C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/57194/2026	BANK OF INDIA, GOPALPUR BRANCH, CUTTACK	SAYED ASIF ALI	/ /	
		VS	VS	()	

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		PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, ORISSA, CUTTACK		//	
341	D-WP(C)/57195/2026	ANIL NAIK	KISHORE CHANDRA RAJGURUMOHAPATRA	/ /	AOD20260000786C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/57196/2026	SANTOSH KUMAR DALEI	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/57198/2026	SHIBARAM SAMAL	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/57199/2026	SHIV SETHI	SURESH KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/57200/2026	DILLIP KUMAR GIRI	RAMA CHANDRA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/57201/2026	SAIBANI PATRA	JASHOBANTA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/57204/2026	DINABANDHU JENA	RAMA CHANDRA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/57205/2026	ANUSUYA JENA	DEEPAK RANJAN SUNDARAY	/ /	
		VS	VS	()	
		GENERAL MANAGER, INDIAN BANK, BHUBANESWAR		//	
349	D-WP(C)/57207/2026	ARJUN MOHAN PATRA	JASHOBANTA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/57208/2026	PRAKASH CHANDRA MOHANTY	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/57212/2026	RANJIT KARMAKAR	TUNA SAHU	/ /	
		VS	VS	()	
		THE CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF MAHARASHTRA, ZONAL OFFICE, BHUBANESWAR		//	

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352	D-WP(C)/57216/2026	G.KRISHNA MURTY	SANJIB KUMAR BHANJADEO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/57218/2026	ADITYA DEV INFRATECH PVT.LTD., CUTTACK	KRUTIBASH MOHAPATRA	/ /	
		VS	VS	()	
		NBCC (INDIA) LIMITED, BHUBANESWAR		//	
354	D-WP(C)/57219/2026	KAMAR ARA BEGUM@SAYAD KAMAR ARA BEGUM	SATYA NARAYAN BHRAMAR RAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/57220/2026	BIBHUTI BHUSAN BISOYI	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/57221/2026	SUPRIYA MOHANTY	BIJAY JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/57222/2026	KIRANBALA DEO	LAXMIKANTA BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/57225/2026	S.PARTHASARATHI BISWAL	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/57226/2026	ANSUMAN KAR	BIJAY JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/57228/2026	SAESHA SAIKIRAN BURMA	SANGRAM KESHARI BURMA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/57229/2026	THE MAA TARINI COLLEGE OF NURSING, KEONJHAR	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/57230/2026	SAHADEV BEHERA	GOPINATH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/57231/2026	KRUTIBAS DASH	RAJESH RANJAN SAHOO	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/57232/2026	BIDYUTLATA SAHOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/57233/2026	MAMATA RANI PANDA	RAJ KUMAR ROUT	/ /	
		VS	VS	()	
		COLLECTOR, KATAKA		//	
366	D-WP(C)/57235/2026	KISHORE CHANDRA MISHRA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/57236/2026	ASHA MEMORIAL TRUST, KHURDA	NIRMAL CHANDRA MOHANTY	/ /	
		VS	VS	()	
		KUTUBUDDIN AHAMAD		//	
368	D-WP(C)/57237/2026	SAHU BROTHERS ISPAT BHANDAR, BARHAMPUR	KARUNAKAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/57239/2026	NISEBITA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/57240/2026	GOBINDA CHANDRA MAJHI	BHUBANESWARI SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/57241/2026	DEEPIKA KUMARI SAHOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/57242/2026	ASHA MEMORIAL TRUST, KHURDA	NIRMAL CHANDRA MOHANTY	/ /	
		VS	VS	()	
		KUTUBUDDIN AHAMAD		//	
373	D-WP(C)/57243/2026	MANASI BB	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/57245/2026	RAJAT JENA	BIJAY JENA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-WP(C)/57246/2026	RASHMITA ROUL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/57247/2026	TAPAN KUMAR SWAIN	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/57248/2026	M/S.SWAIN CO.,CUTTACK	ITISHREE TRIPATHY	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST ODISHA, CUTTACK		//	
378	D-WP(C)/57249/2026	PRASANTA KUMAR MISHRA	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/57253/2026	SEBU JACOB	SAURAV TIBREWAL	/ /	
		VS	VS	()	
		COMMISSIONER GOODS AND SERVICES TAX AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA, ODISHA		//	
380	D-ABLAPL/36475/2026	AMIT SAHU	AJIT KUMAR RAUT	ORIENT /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/36476/2026	AMIT DAS MOHAPATRA @ PUTULI	ABHISIDDHANTA SAHOO	SINGHADWAR PS /280 /2026	AOR20220000014C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/36477/2026	PRADEEPTA NAYAK @ NANDA @ NANDU NYAK	ASIT KUMAR JENA	JAJPUR ROAD /514 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/36485/2026	SHIBA PRASAD SA	AMIT PRASAD BOSE	PATNAGARH /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/36490/2026	GOMATI LENKA	AMULYA RATNA PANDA	KRUSHANANDAPUR /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/36491/2026	SAMIR RANJAN PANDA	AMULYA RATNA PANDA	KRUSHANANDAPUR /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-ABLAPL/36492/2026	SWARNALATA NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/36493/2026	BANAMALI PATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/36495/2026	ANIL KUMAR MANGARAJ	AMLAN SHAKTI PAUL	CHANDAKA P.S. /406 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/36496/2026	JUGAL KISHORE MISHRA	PRATIK DASH	CHANDAPUR /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/36497/2026	JAYASHREE RAY	ASWINI KUMAR CHOUDHURY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/36498/2026	JAYA KRUSHNA MOHAPATRA	ARUPANANDA GOSWAMY	PURI TOWN /801 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/36500/2026	DEBABRATA NAYAK	PRATYUSHA NAIDU	INFOCITY PS /864 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/36505/2026	MINATI BEHERA	AKSHAYA KUMAR SUBUDHI	BADAGODA P.S. /857 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/36507/2026	SUKURU NAIK @ PANKAJ NAIK	PANCHANAN PANIGRAHI	HINDOL /276 /2026	AOD20250000009C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/36508/2026	RAMESH NAIK @ RAMESH CHANDRA NAIK	PANCHANAN PANIGRAHI	BALIMI /296 /2026	AOD20250000009C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/36509/2026	ABANTI BEHERA	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /428 /2026	AOD20250000009C202600148
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/36518/2026	DHARITREE SAHOO	SNEHASISH BEHERA	PANIKOILI /278 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/36522/2026	MOHAN KUMAR BANKIA	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/36526/2026	SOMANATH MAHATO	BASANTA KUMAR DAS	JHARPOKHARIA /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/36528/2026	RUDRA NARAYAN ROUT @ BIBHUPRASAD RUDRANARAYAN ROUT @ BIBHU	NARAYAN ROUT @ BIBHU	KHUNTUNI /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/36529/2026	SURESH CHANDRA JENA	PRAMOD KUMAR JENA	BASTA /552 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/36531/2026	PRAFULLA DALEI	PRAMOD KUMAR JENA	KHANTAPADA /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/36533/2026	SURYANARAYAN DAS @ SURJYA NARAYAN DAS	ANIRUDHA DAS	BHUBANESWAR VIGILANCE /33 /2017	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
404	D-ABLAPL/36538/2026	ABHISEK MOHAPATRA	PRATIK DASH	DHAULI PS /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/36540/2026	RANJIT KUMAR SWAIN @ KALIA	SUBODH KUMAR MOHANTY	BHANJANAGAR /1000 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/36549/2026	BISWAJIT PANDA	SHISHIR KUMAR SWAIN	KUAKHIA /468 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/36553/2026	BARUNA BISWAL	GOPINATH MISHRA	SORO /449 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/36557/2026	PRIYABRATA DAS @ DIPU	PRIYA RANJAN SINGH	MOTANGA /405 /2026	
		VS	VS	()	

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409	D-ABLAPL/36562/2026	SAHABAZ @ SAHABAJ@ SAHABAHA KHAN	ACHYUTANANDA PATTANAIK	PURUNABAZAR /309 /2026	AOD20240000586C202600365
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-ABLAPL/36565/2026	MANTU MALLIK	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600364
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-ABLAPL/36567/2026	DUSHMANTA KUMAR SA	DILIP KUMAR SAHU	KHAPRAKHOL /244 /2026	AOR20220001727C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-ABLAPL/36569/2026	ARATA BANDHAU JENA	Sangram Keshari Mishra	/ /	AOR20220001606C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-ABLAPL/36571/2026	SUSHAMA BEHERA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600363
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-ABLAPL/36572/2026	LACKY SWAIN	Abesh Kamal	/ /	AOR20230000513C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-ABLAPL/36573/2026	UTPAL DASH	SACHIDA NANDA SAHU	/ /	AOD20230000362C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-ABLAPL/36576/2026	SUBRAT PARIDA	AMLAN MOHANTY	JAJPUR SADAR /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-ABLAPL/36578/2026	BENUPANI SUNA ALIAS BENU SUNA	T dhiren kumar dora	/ /	AOD20220004577C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-ABLAPL/36579/2026	Rupesh Kumar Bhoi	UDIPTA KUMAR PANDA	/ /	AOD20260000648C202600037
		VS	VS	()	
		State Of Odisha		//	
419	D-ABLAPL/36586/2026	NIRANJAN BACHHAD	PABITRA KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/36588/2026	BIJU @ SANJAY KUMAR PRADHAN @ SANJAY PRADHAN	PRAKASH CHANDRA DASH	RAJNAGAR /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-ABLAPL/36589/2026	REBTI SOURA	TUKUNA KUMAR MISHRA	KOTPAD /118 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-ABLAPL/36590/2026	SIPUN MALLICK	SMRUTI RANJAN ROUT	GOBINDAPUR /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-ABLAPL/36593/2026	RAGHAV BAGREE	PARTHA SARATHI ACHARYA	JAKHAPURA /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-ABLAPL/36594/2026	JITENDRA KUMAR VYAS @ JITENDRA KUMAR BYAS @ VYAS	SANJEEV RAJ PANDA	KEONJHAR TOWN /1048 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-ABLAPL/36596/2026	DEEPAK MALLICK @ DIPUN MALLICK	SMRUTI RANJAN ROUT	GOBINDAPUR /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-ABLAPL/36599/2026	KANHU CHARAN JENA @ KANHU JENA	BIBHUTI RANJAN MOHANTY	NANDIPADA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-ABLAPL/36600/2026	GOURAHARI SAHOO @ SAHU	DHIRENDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
428	D-ABLAPL/36601/2026	ANKUSH JENA	ARIJEET MISHRA	RAJNAGAR /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-ABLAPL/36604/2026	RAJ KISHORE DASH @ RAJKISHORE DAS	PRIYA RANJAN MISHRA	DHAMNAGAR /471 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-ABLAPL/36614/2026	ALAKA MISHRA	ARIJEET MISHRA	NIMAKHANDI /220 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-ABLAPL/36618/2026	BASANTA SANTA	ARIJEET MISHRA	JEYPORE MAHILA /104 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :27/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/36621/2026	REJIA KHATUN	DEBARAJ BEHERA	GOP /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/36625/2026	GANESH RAHIDAS	BISWARANJAN DALAI	/ /	AOR20220003722C202600234
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :27/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/15/2023 MSA/15/2023	PAWAN KUMAR AGARWAL MP	JAGAJIBAN PRADHAN	109/2026
2	D-MSA/16/2023 MSA/16/2023	PAWAN KUMAR AGARWAL MP	JAGAJIBAN PRADHAN	110/2026
3	D-SA/358/2001 SA/358/2001	FARHAD SULTANA MP	M/S.A.MUKHERJEE	166/2026
4	D-CMAPL/4792/2026 CMAPL/ /	DALIMA MUDULI MP	ADV.	285/2026
5	D-TRP(C)/43702/2026 TRP(C)/297/2026	ITISHREE SAHOO MP	SANJAY KUMAR BEHERA	427/2026
6	D-TRP(C)/57234/2026 TRP(C)/ /	SAYEDA AFREEN TABASSUM MP	SMRUTI RANJAN ROUT	428/2026
7	D-CRLMP/30695/2024 CRLMP/1518/2024	RABINDRA KUMAR NAYAK MP	GOPINATH MISHRA	446/2026
8	D-CRLMP/11577/2026 CRLMP/709/2026	INFORMANT/VICTIM MP		447/2026
9	D-CRLMP/36545/2026 CRLMP/ /	DEEPAK KUMAR SAHOO MP	JAYDEEP PAL	448/2026
10	D-RVWPET/56989/2026 RVWPET/ /	SANGRAM KESHARAI MOHANTY MP	DURGESH NARAYAN RATH	503/2026
11	D-RVWPET/56989/2026 RVWPET/ /	SANGRAM KESHARAI MOHANTY MP	DURGESH NARAYAN RATH	504/2026
12	D-RVWPET/56989/2026 RVWPET/ /	SANGRAM KESHARAI MOHANTY MP	DURGESH NARAYAN RATH	505/2026
13	D-RVWPET/56989/2026 RVWPET/ /	SANGRAM KESHARAI MOHANTY MP	DURGESH NARAYAN RATH	506/2026
14	D-RVWPET/56703/2026 RVWPET/ /	BIKASH CHANDRA ORAM MP	GEETANJALI MAJHI	507/2026
15	D-RVWPET/57133/2026 RVWPET/ /	KIIT UNIVERSITY, BBSR MP	PAMI RATH, (SR.ADV.)	508/2026
16	D-RVWPET/56450/2026 RVWPET/258/2026	DHARITREE ENTERPRISES,KALAHANDI MP	ADV.	509/2026
17	D-RPFAM/55344/2026 RPFAM/ /	KALANDI MALLICK MP	DAITARI PRADHAN	525/2026
18	D-RPFAM/57146/2026 RPFAM/ /	GOBINDA SETHI @ GOVIND SETHY MP	BISWAMBAR MOHANTY	526/2026
19	D-MATA/56992/2026 MATA/ /	PRITI MAJHI @ PATRA MP	DHANANJAYA NAYAK	599/2026
20	D-MATA/56992/2026 MATA/ /	PRITI MAJHI @ PATRA MP	DHANANJAYA NAYAK	600/2026
21	D-MATA/33/2023 MATA/33/2023	AMITA DAS MP	BIKRAM KISHORE NAYAK	601/2026
22	D-CONTC/37234/2026 CONTC/6204/2026	TRINATHA SWAIN MP	M/S.RABINDRA KUMAR PATNAIK,B.MOHAPATRA	807/2026
23	D-CONTC/29782/2026 CONTC/3874/2026	SUDAM BHUYAN MP		808/2026
24	D-CONTC/46839/2025 CONTC/5627/2025	BHARAT CHANDRA DASBABU MP	M/S JYOIRMAY GUPTA	809/2026
25	D-CONTC/4066/2022 CONTC/4066/2022	BHASKAR SAHOO MP	SUKANTA KUMAR MISHRA	810/2026
26	D-CONTC/28477/2024	SHYAMA DUNGURIA		

	CONTC/5404/2024	MP		811/2026
27	D-BLAPL/34259/2026	MANGULU SINGH	SANJAYA KUMAR PANIGRAHI	
	BLAPL/12107/2026	MP		892/2026
28	D-BLAPL/6877/2015	SANTOSH KUMAR ROUL		
	BLAPL/6877/2015	MP		893/2026
29	D-BLAPL/26117/2026	DEBASIS BISWAL	SMARAK SAMAL	
	BLAPL/9075/2026	MP		894/2026
30	D-BLAPL/29784/2026	CHAKRAPANI PATRA	SURESH KUMAR JENA	
	BLAPL/10468/2026	MP		895/2026
31	D-CRLREV/1800/2026	PRIYADARSHINI PATI	KARUNAKAR GAYA	
	CRLREV/70/2026	MP		1325/2026
32	D-CRLREV/36585/2026	LAXMAN JAMUDA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1326/2026
33	D-CRLREV/36585/2026	LAXMAN JAMUDA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1327/2026
34	D-FAO/27938/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO LTD,	RUPANCHALA PATI,AZIMABAD,BALASORE	
	FAO/909/2026	MP		1436/2026
35	D-FAO/57062/2026	DEPUTY ESTATE MANAGER, LINGARAJ AREA, ANGUL	IPSA, ANGOBINDO ACHARYA	
	FAO/ /	MP		1437/2026
36	D-FAO/57062/2026	DEPUTY ESTATE MANAGER, LINGARAJ AREA, ANGUL	IPSA, ANGOBINDO ACHARYA	
	FAO/ /	MP		1438/2026
37	D-FAO/267/2021	BIRA KISHORE MEHER	SANGRAM JENA	
	FAO/267/2021	MP		1439/2026
38	D-FAO/57083/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO LTD, CUTTACK	PRASANTA KUMAR MATHAL	
	FAO/ /	MP		1440/2026
39	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/492/2026	MP		1765/2026
40	D-RSA/57032/2026	PARAMESWAR SAMAL	NIRANJAN SINGH (1)	
	RSA/ /	MP		1766/2026
41	D-RSA/57032/2026	PARAMESWAR SAMAL	NIRANJAN SINGH (1)	
	RSA/ /	MP		1767/2026
42	D-RSA/57032/2026	PARAMESWAR SAMAL	NIRANJAN SINGH (1)	
	RSA/ /	MP		1768/2026
43	D-RSA/11325/2026	PALAU SAHU	SUDHEER KUMAR SAHOO	
	RSA/ /	MP		1769/2026
44	D-RSA/57136/2026	SWAPNA KUMARI PADHY	UMA CHARAN MISHRA	
	RSA/ /	MP		1770/2026
45	D-RSA/535/2023	SUSAMA ACHARYA	BIBEKANANDA BHUYAN	
	RSA/535/2023	MP		1771/2026
46	D-RSA/57209/2026	JOGI MALIK@JOGENDRA MALLICK	AMIT PRASAD BOSE	
	RSA/ /	MP		1772/2026
47	D-RSA/57209/2026	JOGI MALIK@JOGENDRA MALLICK	AMIT PRASAD BOSE	
	RSA/ /	MP		1773/2026
48	D-RSA/57252/2026	JAGA GANDA@KUMBHAR	SANGRAMJIT PANDA	
	RSA/ /	MP		1774/2026
49	D-ABLAPL/32950/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL		
	ABLAPL/12391/2026	MP		2060/2026
50	D-ABLAPL/32951/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL		
	ABLAPL/12393/2026	MP		2061/2026
51	D-ABLAPL/32197/2026	PURANDAR BADI		
	ABLAPL/12193/2026	MP		2062/2026
52	D-ABLAPL/22339/2026	SURENDRA PRADHAN	SHUBHENDU KUMAR PARIDA	
	ABLAPL/8959/2026	MP		2063/2026
53	D-ABLAPL/33893/2024	DHANESWAR SAHOO		
	ABLAPL/12786/2024	MP		2064/2026
54	D-ABLAPL/31959/2026	GOBINDA MANDAL @ MONDAL		
	ABLAPL/12262/2026	MP		2065/2026
55	D-ABLAPL/31394/2026	SIPU @ SUBRAT KUMAR SAHOO		
	ABLAPL/11965/2026	MP		2066/2026
56	D-ABLAPL/28106/2026	LAXMIKANTA MALLIK@BAPI MALLIK		
	ABLAPL/10835/2026	MP		2067/2026
57	D-ABLAPL/19790/2026	AMAR NAIK		
	ABLAPL/7841/2026	MP		2068/2026

58	D-ABLAPL/18857/2026	BISWAJIT MOHANTY	SURENDRA KUMAR SAHOO	
	ABLAPL/7749/2026	MP		2069/2026
59	D-ABLAPL/33505/2026	RAKESH KUMAR BEHERA		
	ABLAPL/12632/2026	MP		2070/2026
60	D-ABLAPL/25545/2025	SK.JUMAN		
	ABLAPL/10150/2025	MP		2071/2026
61	D-ABLAPL/33596/2026	RAJENDRA PRASAD SINGH @RAJA		
	ABLAPL/12741/2026	MP		2072/2026
62	D-ABLAPL/29642/2026	MANAS RANJAN PATRA		
	ABLAPL/11363/2026	MP		2073/2026
63	D-ABLAPL/29066/2026	DIPTI RANJAN SAHOO @ DIPU		
	ABLAPL/11147/2026	MP		2074/2026
64	D-ABLAPL/30478/2026	TUSHAR KUMAR PRADHAN		
	ABLAPL/12028/2026	MP		2075/2026
65	D-CMP/55610/2026	PURNA CHANDRA MUDRA	ANKIT PRASAD	
	CMP/2054/2026	MP		2376/2026
66	D-CMP/50281/2025	ANITA DAS	VIVEKANANDA JENA	
	CMP/1953/2025	MP		2377/2026
67	D-CMP/21143/2025	RABINDRA KUMAR NAYAK	GOPINATH MISHRA	
	CMP/1031/2025	MP		2378/2026
68	D-CMP/57027/2026	BAIJAYANTI MALLICK	AMIT PRASAD BOSE	
	CMP/ /	MP		2379/2026
69	D-CMP/57028/2026	SUSANTA KUMAR PATRA	AMIT PRASAD BOSE	
	CMP/ /	MP		2380/2026
70	D-CMP/57064/2026	SUBHASHREE BEHERA @ SUBHASRI BEHERA	SIRAJ MOHANTY	
	CMP/ /	MP		2381/2026
71	D-CMP/57127/2026	RANI MOHARANA @ OJHA	SIDDHARTH SAHU	
	CMP/ /	MP		2382/2026
72	D-CMP/8929/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/419/2026	MP		2383/2026
73	D-CMP/4084/2025	DALIMA MUDULI	PRAFULLA CHANDRA DAS	
	CMP/241/2025	MP		2384/2026
74	D-CMP/18634/2026	SK. MOTIUDDIN MAHAMMAD	MAHESWAR MOHANTY	
	CMP/727/2026	MP		2385/2026
75	D-CMP/57174/2026	SUJAY KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2386/2026
76	D-CMP/57250/2026	SADHU CHARAN SINGH	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		2387/2026
77	D-CMP/57251/2026	RADHAMOHAN DEV (RABINDRA KUMAR SWAIN), PUR	SEMA PURADHAN	
	CMP/ /	MP		2388/2026
78	D-MACA/56987/2026	MANAS KUMAR OJHA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2647/2026
79	D-MACA/650/2016	M/S.I.C.I.C.I.LOMBARD G.I.CO.LTD.		
	MACA/650/2016	MP		2648/2026
80	D-MACA/57091/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD, CUTTACK	PRASANTA KUMAR MALLICK	
	MACA/ /	MP		2649/2026
81	D-MACA/57091/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD, CUTTACK	PRASANTA KUMAR MALLICK	
	MACA/ /	MP		2650/2026
82	D-MACA/57223/2026	AP INTERNATIONAL, BBSR	AMIT PRASAD BOSE	
	MACA/ /	MP		2651/2026
83	D-CRLA/36478/2026	SK.MOTIN	SATYA RANJAN MULIA	
	CRLA/ /	MP		2920/2026
84	D-CRLA/36478/2026	SK.MOTIN	SATYA RANJAN MULIA	
	CRLA/ /	MP		2921/2026
85	D-CRLA/36494/2026	CHANDRAKESH YADAV	PRATIK NAYAK	
	CRLA/ /	MP		2922/2026
86	D-CRLA/36494/2026	CHANDRAKESH YADAV	PRATIK NAYAK	
	CRLA/ /	MP		2923/2026
87	D-CRLA/19281/2026	SK.NASIRUDDIN	BHABANI SHANKAR DASPARIDA	
	CRLA/587/2026	MP		2924/2026
88	D-CRLA/36515/2026	SUNITA NAYAK	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		2925/2026
89	D-CRLA/36520/2026	PREMANANDA PRADHAN	JYOTIRMAYA SAHOO	

	CRLA/ /	MP		2926/2026
90	D-CRLA/26183/2025	KABU@ASHOK DAS	RAKESH KUMAR DAS	
	CRLA/1040/2025	MP		2927/2026
91	D-CRLA/36546/2026	JARA @ JADA @ PRAMOD KUMAR NAYAK	RAKESH KUMAR ROUTRAY	
	CRLA/ /	MP		2928/2026
92	D-CRLA/36546/2026	JARA @ JADA @ PRAMOD KUMAR NAYAK	RAKESH KUMAR ROUTRAY	
	CRLA/ /	MP		2929/2026
93	D-CRLA/732/2023	RABI SAHOO	SURYAKANTA DWIBEDI	
	CRLA/732/2023	MP		2930/2026
94	D-CRLA/1443/2026	TANMAYA SAHOO @ TANMAYA KUMAR SAHOO @ TANMAY SAHU	SAHOO @ TANMAY SAHU	
	CRLA/159/2026	MP		2931/2026
95	D-CRLA/21284/2026	GIRIDHARI@GIRI RANA	MANOJ KUMAR PANDA	
	CRLA/725/2026	MP		2932/2026
96	D-CRLA/24134/2025	BIKASH MOHANTY	ANUPAM RATH	
	CRLA/951/2025	MP		2933/2026
97	D-CRLMC/36484/2026	HEMSAGAR ROHIDAS	SAROJ KUMAR DASH	
	CRLMC/ /	MP		3348/2026
98	D-CRLMC/36488/2026	DILIP MIRDHA	ASWINI KUMAR DASH	
	CRLMC/ /	MP		3349/2026
99	D-CRLMC/12742/2026	SPACE INNOVATION SYSTEMS PRIVATE LIMITED, KUMAR NAYAK	PRAVAT KUMAR NAYAK	
	CRLMC/1584/2026	MP		3350/2026
100	D-CRLMC/36489/2026	MEENAKSHI MAHAPATRA	GYANENDRA KUMAR TRIPATHY	
	CRLMC/ /	MP		3351/2026
101	D-CRLMC/34563/2026	HEMANT NAIK @ KIRTAN NAIK	JIBAN RANJAN DASH	
	CRLMC/4209/2026	MP		3352/2026
102	D-CRLMC/36527/2026	INDRAJEET CHAMPIA	MANORANJAN PADHI	
	CRLMC/ /	MP		3353/2026
103	D-CRLMC/36539/2026	PRANAY KUMAR RAI @ PRANAY KU. SINGH	GHAYA KUMAR RAGADA	
	CRLMC/ /	MP		3354/2026
104	D-CRLMC/36552/2026	DHARMA@DHARMAPADA NAIK	SARADA PRASAD DASH	
	CRLMC/ /	MP		3355/2026
105	D-CRLMC/36556/2026	AKASH NAIK	SAPAN KUMAR LENKA	
	CRLMC/ /	MP		3356/2026
106	D-CRLMC/36559/2026	ATMARAM NAIK@PATALU	AMARENDRA MALLICK	
	CRLMC/ /	MP		3357/2026
107	D-CRLMC/36592/2026	ANSUMAN PATTNAIK	TAPAN KUMAR JENA	
	CRLMC/ /	MP		3358/2026
108	D-CRLMC/36598/2026	TAPAS @ TAPASH BISWAS	BIDESH RANJAN BEHERA	
	CRLMC/ /	MP		3359/2026
109	D-CRLMC/36609/2026	BADRINARAYAN MALLICK	HRUDANANDA TRIPATHY	
	CRLMC/ /	MP		3360/2026
110	D-WA/51430/2026	BHASKAR HARI TRIPATHY	RABINARAYAN MISHRA	
	WA/ /	MP		3576/2026
111	D-WA/57047/2026	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	
	WA/ /	MP		3577/2026
112	D-WA/57056/2026	BERHAMPUR UNIVERSITY, GANJAM	SATYA RANJAN PATI	
	WA/ /	MP		3578/2026
113	D-WA/54357/2026	SAURI BARIK	SANJIB MOHANTY	
	WA/1610/2026	MP		3579/2026
114	D-WA/54354/2026	S.SANYASI REDDY	SANJIB MOHANTY	
	WA/1553/2026	MP		3580/2026
115	D-WA/54352/2026	TRILOCHAN MOHANTY	SANJIB MOHANTY	
	WA/1607/2026	MP		3581/2026
116	D-WA/54365/2026	BABULI SWAIN	SANJIB MOHANTY	
	WA/ /	MP		3582/2026
117	D-WA/54361/2026	KULDEEP HATI	SANJIB MOHANTY	
	WA/1616/2026	MP		3583/2026
118	D-WA/57093/2026	ODISHA GRAMYA BANK	SUBHADUTTA ROUTRAY	
	WA/ /	MP		3584/2026
119	D-WA/56953/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3585/2026
120	D-WA/56953/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3586/2026

121	D-WA/56958/2026	DEBENDRA KUMAR SAHOO	LAXMIKANTA TRIPATHY	
	WA/ /	MP		3587/2026
122	D-WA/33839/2026	JHASAKETAN SAHOO	ADYASIDHI MISHRA	
	WA/1547/2026	MP		3588/2026
123	D-WP(C)/36250/2025	MAYADHAR SAHOO		
	WP(C)/25137/2025	MP		23495/2026
124	D-WP(C)/56770/2026	BRAHMANIDEVI LOGISTICS	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		23496/2026
125	D-WP(C)/56821/2026	DIPANKAR ROY	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		23497/2026
126	D-WP(C)/56980/2026	BHASKAR DALAI	SARBESWAR PRUSTY	
	WP(C)/ /	MP		23498/2026
127	D-WP(C)/36888/2025	AKHILA KUMAR HARICHANDAN		
	WP(C)/25829/2025	MP		23499/2026
128	D-WP(C)/56985/2026	NIHARIKA MOHAPATRA	DEBAKANTA MOHANTY	
	WP(C)/39440/2026	MP		23500/2026
129	D-WP(C)/56825/2026	SUNIL SAMAL	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		23501/2026
130	D-WP(C)/56991/2026	KALPATARU NANDA	ARIJEET MISHRA	
	WP(C)/39411/2026	MP		23502/2026
131	D-WP(C)/56872/2026	PRATAP KUMAR MOHAPATRA	SRINIVAS MOHANTY	
	WP(C)/39359/2026	MP		23503/2026
132	D-WP(C)/56969/2026	MINATI NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		23504/2026
133	D-WP(C)/56874/2026	NITYA PADHAN	BAIBASWATA PANIGRAHI	
	WP(C)/ /	MP		23505/2026
134	D-WP(C)/57006/2026	DURJYADHAN SAHU @ DURYODHAN SAHU	GOPAL KISHORE PANDA	
	WP(C)/39509/2026	MP		23506/2026
135	D-WP(C)/56970/2026	PULUGURTI VENKATA RAMAN	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		23507/2026
136	D-WP(C)/37249/2023	JAYANTA KUMAR BARIK		
	WP(C)/37249/2023	MP		23508/2026
137	D-WP(C)/56971/2026	BIDYADHAR SAMAL	ATUL TRIPATHY	
	WP(C)/ /	MP		23509/2026
138	D-WP(C)/23308/2025	MANORAMA SAHOO	DILLIP KUMAR RAY	
	WP(C)/16009/2025	MP		23510/2026
139	D-WP(C)/56961/2026	JOGESH CHANDRA BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		23511/2026
140	D-WP(C)/57012/2026	SAMBHUNATH PANDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		23512/2026
141	D-WP(C)/57014/2026	SAMBIT KUMAR JENA	UMAKANT SAHOO	
	WP(C)/ /	MP		23513/2026
142	D-WP(C)/32045/2026	RAMA DEI	ASHOK KUMAR SARANGI	
	WP(C)/22507/2026	MP		23514/2026
143	D-WP(C)/56963/2026	DISTRICT MINERAL FOUNDATION FOR THE DISTRICT OF SAMBALPUR	KESHARI KUMAR DASH	
	WP(C)/ /	MP		23515/2026
144	D-WP(C)/57026/2026	BELAMANI DEI @ BELAMANI ADHIKARI	JYOTI PRAKASH PATRA	
	WP(C)/ /	MP		23516/2026
145	D-WP(C)/56964/2026	ANUPAMA SWAIN	SURJYA NARAYAN SAHU	
	WP(C)/ /	MP		23517/2026
146	D-WP(C)/56974/2026	PURNIMA SAHOO	ATUL TRIPATHY	
	WP(C)/ /	MP		23518/2026
147	D-WP(C)/57029/2026	JANPATH KSHUDRA BYABASAYI SANGHA, BHUBANESWAR	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		23519/2026
148	D-WP(C)/57030/2026	RAJPATH FOOTPATH BYABASAI SANGHA, BHUBANESWAR	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		23520/2026
149	D-WP(C)/56967/2026	SNEHALATA PANDA	ATUL TRIPATHY	
	WP(C)/ /	MP		23521/2026
150	D-WP(C)/27455/2025	RABINDRA KUMAR NAYAK	GOPINATH MISHRA	
	WP(C)/22823/2025	MP		23522/2026
151	D-WP(C)/57038/2026	MANAS RANJAN PANDA	LAXMIKANTA MOHANTY	
	WP(C)/39459/2026	MP		23523/2026
152	D-WP(C)/14363/2026	TILOTTAMA SETHI	SANJIB KUMAR BHANJADEO	

	WP(C)/10965/2026	MP		23524/2026
153	D-WP(C)/14363/2026	TILOTTAMA SETHI	SANJIB KUMAR BHANJADEO	
	WP(C)/10965/2026	MP		23525/2026
154	D-WP(C)/49786/2026	URMILA NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/34463/2026	MP		23526/2026
155	D-WP(C)/45510/2026	LAI MAJHI	AFRAAZ SUHAIL	
	WP(C)/32164/2026	MP		23527/2026
156	D-WP(C)/54454/2026	GOURI MALIK	SUKANTA KUMAR DALAI	
	WP(C)/38151/2026	MP		23528/2026
157	D-WP(C)/57048/2026	TRINATH TANDI	SOUMYA MISHRA	
	WP(C)/39465/2026	MP		23529/2026
158	D-WP(C)/8630/2025	DILLIP KUMAR NAYAK	IN PERSON	
	WP(C)/6426/2025	MP		23530/2026
159	D-WP(C)/57057/2026	GITANJALI PANDA	GYANA RANJAN MAHAPATRA	
	WP(C)/39469/2026	MP		23531/2026
160	D-WP(C)/37566/2024	DILLIP KUMAR NAYAK (M/S NAYAK ASSOCIATES)	IN PERSON	
	WP(C)/21982/2024	MP		23532/2026
161	D-WP(C)/57061/2026	BHULESWAR MALIK @ BULESWAR	ANIRUDHA DAS	
	WP(C)/ /	MP		23533/2026
162	D-WP(C)/57023/2026	PRATIKSHA MISHRA	BIKRAM KESHARI SAHU	
	WP(C)/ /	MP		23534/2026
163	D-WP(C)/54776/2026	MINA KUMARI BHUYAN	DHIREN CHAUDHURY	
	WP(C)/38307/2026	MP		23535/2026
164	D-WP(C)/57065/2026	PURNA CHANDRA MANTRY	OMKAR DEVDAS	
	WP(C)/ /	MP		23536/2026
165	D-WP(C)/57067/2026	BAIDYANATH KHATUA	OMKAR DEVDAS	
	WP(C)/ /	MP		23537/2026
166	D-WP(C)/45331/2026	JANARDAN RATH	SAUBHAGYA KETAN NAYAK	
	WP(C)/33976/2026	MP		23540/2026
167	D-WP(C)/57068/2026	MANAS KUMAR JENA	AJIT KUMAR SAHOO	
	WP(C)/ /	MP		23542/2026
168	D-WP(C)/42763/2026	ARUNA KUMAR NAIK		
	WP(C)/29540/2026	MP		23545/2026
169	D-WP(C)/57080/2026	M/S. SRI KRISHNA ENTERPRISES, ANGUL	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		23546/2026
170	D-WP(C)/57081/2026	M/S SHREE JEWELLERY, KATAKA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		23547/2026
171	D-WP(C)/12595/2025	SUNITA SAHOO	ATUL TRIPATHY	
	WP(C)/8969/2025	MP		23548/2026
172	D-WP(C)/11944/2025	JIGYANSA MOHANTY	ATUL TRIPATHY	
	WP(C)/8542/2025	MP		23549/2026
173	D-WP(C)/57089/2026	SAILENDRA NARAYAN PANDA	DEBASIS PANIGRAHI	
	WP(C)/ /	MP		23550/2026
174	D-WP(C)/48578/2026	M/S JAY KHOTEISUNI MAA ENTERPRISES	KAJAL SAHOO	
	WP(C)/34437/2026	MP		23551/2026
175	D-WP(C)/57102/2026	SEBATI BISWAL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		23552/2026
176	D-WP(C)/57092/2026	D. ORDINAIRE INTERNATIONAL PVT LTD	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		23553/2026
177	D-WP(C)/51883/2026	SIBA @ SHIBA CHARAN MADHUAL	NIRANJAN LENKA	
	WP(C)/36312/2026	MP		23554/2026
178	D-WP(C)/34184/2026	FAKIR MOHAN SATHUA	SAMARENDRA MOHANTY	
	WP(C)/24204/2026	MP		23555/2026
179	D-WP(C)/46532/2026	M/S.MAHABIR TRANSPORT, JAJPUR	ASISH MISHRA	
	WP(C)/33233/2026	MP		23556/2026
180	D-WP(C)/57131/2026	THE CHAIRMAN, ODISHA GRAMEEN BANK, KHANDA	K. MANDAL MISHRA	
	WP(C)/ /	MP		23557/2026
181	D-WP(C)/32395/2026	MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., KHAPURIA, CUTTACK	SUBASH CHOUDHARY	
	WP(C)/22794/2026	MP		23558/2026
182	D-WP(C)/57097/2026	SASADHAR ROUT	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		23559/2026
183	D-WP(C)/37977/2023	SK. MOHAMMAD JAHID @ ZAHID	SIDHARTHA DAS	
	WP(C)/37977/2023	MP		23560/2026

184	D-WP(C)/55197/2026	M/S. SRUSTI MEDICINES, CUTTACK	SOUMYA SIBA MOHANTY	
	WP(C)/39057/2026	MP		23561/2026
185	D-WP(C)/57098/2026	CHANDRAMANI SAHU	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		23562/2026
186	D-WP(C)/57147/2026	SANTOSH KUMAR NAIK	JIBAN RANJAN DASH	
	WP(C)/ /	MP		23563/2026
187	D-WP(C)/57148/2026	BHARAT KUMAR AGARWAL@DHANAWAS	SOMJEET DAS	
	WP(C)/ /	MP		23564/2026
188	D-WP(C)/57151/2026	SANTOSH KUMAR JAYSINGH	KEDAR CHANDRA SARANGI	
	WP(C)/ /	MP		23565/2026
189	D-WP(C)/57148/2026	BHARAT KUMAR AGARWAL@DHANAWAS	SOMJEET DAS	
	WP(C)/ /	MP		23566/2026
190	D-WP(C)/57148/2026	BHARAT KUMAR AGARWAL@DHANAWAS	SOMJEET DAS	
	WP(C)/ /	MP		23567/2026
191	D-WP(C)/57155/2026	UNION OF INDIA	RAMAKANTA SAHOO	
	WP(C)/ /	MP		23568/2026
192	D-WP(C)/57155/2026	UNION OF INDIA	RAMAKANTA SAHOO	
	WP(C)/ /	MP		23569/2026
193	D-WP(C)/56135/2026	DINESH AGARWAL	AVIJIT PATNAIK	
	WP(C)/39419/2026	MP		23570/2026
194	D-WP(C)/41587/2025	PIYUSH KUMAR SAHOO	AKSHAYA KUMAR PANDEY	
	WP(C)/29270/2025	MP		23571/2026
195	D-WP(C)/57170/2026	THE MANAGEMENT OF M/S.CHENNAI RAILWAY TRACK WORKS (P) LTD., CHENNAI	BIBHUTI BHUSAN BISOYI	
	WP(C)/ /	MP		23572/2026
196	D-WP(C)/35984/2023	SUSANTA KUMAR DASH	DEEPAK RANJAN SUNDARAY	
	WP(C)/35984/2023	MP		23573/2026
197	D-WP(C)/57201/2026	SAIBANI PATRA	JASHOBANTA DASH	
	WP(C)/ /	MP		23574/2026
198	D-WP(C)/57158/2026	GAGAN MOHARANA	ATUL TRIPATHY	
	WP(C)/ /	MP		23575/2026
199	D-WP(C)/9960/2025	SANJUKTA MOHANTY	SATYABRATA MOHANTY (1)	
	WP(C)/9273/2025	MP		23576/2026
200	D-WP(C)/28350/2025	PRASAD MANDINGA	SATYABRATA MOHANTY (1)	
	WP(C)/19817/2025	MP		23577/2026
201	D-WP(C)/57207/2026	ARJUN MOHAN PATRA	JASHOBANTA DASH	
	WP(C)/ /	MP		23578/2026
202	D-WP(C)/57208/2026	PRAKASH CHANDRA MOHANTY	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		23579/2026
203	D-WP(C)/32645/2026	SUBASH CHANDRA DAS		
	WP(C)/22490/2026	MP		23580/2026
204	D-WP(C)/57216/2026	G.KRISHNA MURTY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		23581/2026
205	D-WP(C)/57218/2026	ADITYA DEV INFRATECH PVT.LTD., CUTTACK	KRUTIBASH MOHAPATRA	
	WP(C)/ /	MP		23582/2026
206	D-WP(C)/26451/2026	AMAN KUMAR PANDA	KARUNAKAR RATH	
	WP(C)/19563/2026	MP		23583/2026
207	D-WP(C)/57220/2026	BIBHUTI BHUSAN BISOYI	NIRANJAN LENKA	
	WP(C)/ /	MP		23584/2026
208	D-WP(C)/57225/2026	S.PARTHASARATHI BISWAL	NIRANJAN LENKA	
	WP(C)/ /	MP		23585/2026
209	D-WP(C)/31118/2020	ARATI BISWAL	PRAFULLA KUMAR RATH	
	WP(C)/31118/2020	MP		23586/2026
210	D-WP(C)/57231/2026	KRUTIBAS DASH	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		23587/2026
211	D-WP(C)/57236/2026	ASHA MEMORIAL TRUST, KHURDA	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		23588/2026
212	D-WP(C)/57237/2026	SAHU BROTHERS ISPAT BHANDAR, BARHAMPUR	KARUNAKAR RATH	
	WP(C)/ /	MP		23589/2026
213	D-WP(C)/57240/2026	GOBINDA CHANDRA MAJHI	BHUBANESWARI SWAIN	
	WP(C)/ /	MP		23590/2026
214	D-WP(C)/57242/2026	ASHA MEMORIAL TRUST, KHURDA	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		23591/2026
215	D-WP(C)/57249/2026	PRASANTA KUMAR MISHRA	BISWABIHARI MOHANTY	

	WP(C)/ /	MP		23592/2026
216	D-WP(C)/57248/2026	M/S.SWAIN CO.,CUTTACK	ITISHREE TRIPATHY	
	WP(C)/ /	MP		23593/2026
217	D-WP(C)/57253/2026	SEBU JACOB	SAURAV TIBREWAL	
	WP(C)/ /	MP		23594/2026